

### CSR expenditure on education and healthcare in Kerala

\*90. SHRI ABDUL WAHAB: Will the Minister of CORPORATE AFFAIRS be pleased to state the companies which have spent or donated funds on education and healthcare facilities under Corporate Social Responsibility (CSR) in the State of Kerala during the last three years?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): As per the data obtained from the filings made by the companies upto 30.06.2018 with this Ministry, the amount spent on education and healthcare facilities under Corporate Social Responsibility by the companies in the State of Kerala are as tabulated here under:-

#### CSR spent for the three financial years in the State of Kerala

Sl. No.	Sectors	2014-15 (₹ in crores)	2015-16 (₹ in crores)	2016-17 (₹ in crores)
1.	Education	18.20	46.55	19.42
2.	Healthcare	16.56	29.23	35.14

Source: National CSR Data Portal.

The details of companies are given in the CSR Data Portal of this Ministry at [www.csr.gov.in](http://www.csr.gov.in)

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### Rotational Transfer Policy for AYUSH doctors

801. SHRI BHUBANESWAR KALITA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Rotational Transfer Policy has been framed for AYUSH doctors from Ministry of AYUSH to CGHS and *vice-versa*, if so, the details thereof;

(b) whether many CGHS AYUSH doctors are working in the Ministry of AYUSH since past 10 to 15 years and their transfer is due since long;

(c) whether the transfer guidelines of CVC and DoPT are being ignored by Ministry of AYUSH and as a result the transfer of AYUSH doctors from CGHS in Ministry of AYUSH is pending since long; and

(d) by when the Rotational Transfer Policy will be implemented for a fair transparency in the Government?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Yes. The Rotational Transfer Policy (RTP) has been framed for AYUSH Physicians. As per RTP, AYUSH Physicians shall be placed at the disposal of the CGHS for further posting after serving in the Ministry for a period of three years.

(b) Some AYUSH Physicians have been working in the Ministry of AYUSH beyond the laid down period of three years. Such Physicians have been retained in the Ministry due to exigencies of work in public interest.

(c) No. The RTP has been formulated in compliance of CVC and DoPT guidelines.

(d) The RTP is being implemented.

#### **Indo-Japanese agreement for promotion of Yoga and Ayurveda**

802. SHRI MOHD. ALI KHAN: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state whether it is a fact that Government has entered into an agreement with Japan to promote the Indian traditional medical system of Yoga and Ayurveda, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Yes. A Memorandum of Cooperation (MoC) in the field of Healthcare and Wellness has been signed between the Ministry of AYUSH of Republic of India and the Kanagawa Prefectural Government of Japan. The MoC envisages the following salient areas for cooperation between the two countries:

- (i) Promotion of understanding and interaction with regard to "ME-BYO" and "Ayurveda and Yoga".
- (ii) Human Resource Development.
- (iii) Any other areas decided between the participants.

#### **AYUSH hospitals**

†803. SHRI SURENDRA SINGH NAGAR: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government is formulating any plan to set up Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) hospitals in the country;

†Original notice of the question was received in Hindi.